

Status of affordable housing scheme

839. SHRI DEVENDER GOUD T.: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the status of progress of affordable housing scheme in the country;
- (b) the details of loans so far given under affordable housing scheme in the country since implementation of the scheme, year-wise and State-wise;
- (c) whether it is a fact that there are few takers of the scheme in tier II and tier III cities; and
- (d) if so, the reasons therefor and the steps taken/proposed to be taken to push this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) The scheme of Affordable Housing in Partnership (AHP) was a part of Rajiv Awas Yojana (RAY), which has been discontinued and the liabilities created under AHP projects where work had started on ground have been subsumed in the “Pradhan Mantri Awas Yojana (PMAY)-Housing For All (Urban)” mission, launched on 25.06.2015.

Further, under PMAY (Urban) mission, Affordable Housing in Partnership with private sector or public Sector is also a component. The status of progress of Affordable Housing projects under RAY and PMAY (Urban) mission in the country, is given in the Statement-I and II, respectively (*See* below).

(b) Under the PMAY (Urban) mission, Affordable Housing through Credit Linked Subsidy Scheme (CLSS) is also a component wherein beneficiaries of Economic Weaker Section having household annual income upto ₹ 3.00 lakh and Lower Income Group having household annual income between ₹ 3.00 lakh and upto ₹ 6.00 lakh subject to their being otherwise eligible under the scheme, can avail of interest subsidy at the rate of 6.5% on the housing loans upto ₹ 6.00 lakh from Banks, Housing Finance Companies (HFCs) and other such institutions for a tenure of 15 years or actual tenure of loan whichever is earlier, for acquisition, construction and extension of house. Housing and Urban Development Corporation Ltd. (HUDCO) and National Housing Bank (NHB) have been identified as the Central Nodal Agencies (CNAs) to channelize this subsidy. The loans disbursed under CLSS, State-wise, as reported by the CNAs is given in the Statement-III (*See* below).

(c) and (d) Housing is a State subject. The Central Government through its schemes assists the State/UT Governments in addressing the housing shortage of its citizens. No such issue regarding there being few takers of the scheme in tier II and tier III cities, has been brought to the notice of the Ministry by the State/UT Governments.

Statement-I

*Status of Progress of Affordable Housing in Partnership (AHP) under
RAY in the Country*

Sl. No.	State/UT	No. of Projects Approved	Financial Progress (₹ in crores)		Physical Progress (Nos.)		
			Central Share Sanctioned	Central Share Released	Dwelling Units Sanctioned	Construction Completed	DUs in Progress
1.	Gujarat	10	130.30	47.60	17,373	800	16,293
2.	Karnataka	3	2.49	0.83	992	704	288
3.	Rajasthan	8	7.26	2.25	5,776	5,336	440
GRAND TOTAL		21	140.05	50.68	24,141	6,840	17,021

Statement-II

*Status of Progress of Affordable Housing in Partnership (AHP) under
PMAY (Urban) in the Country*

Sl. No.	State/UT	No. of Projects Approved	Financial Progress (₹ in crores)		Physical Progress (Nos.)
			Central Share Sanctioned	Central Share Released	EWS Houses
1	2	3	4	5	6
1.	Andhra Pradesh	78	1,801.59	334.95	1,20,106
2.	Chhattisgarh	11	190.05	76.02	12,670
3.	Gujarat	14	220.97	55.56	14,731
4.	Madhya Pradesh	17	288.62	115.45	19,241

1	2	3	4	5	6
5.	Odisha	4	83.22	10.50	5,548
6.	Rajasthan	23	184.61	37.53	12,307
7.	Tamil Nadu	19	153.42	17.82	10,228
8.	Telangana	144	1,207.22	61.74	80,481
9.	Uttarakhand	2	6.96	-	464
GRAND TOTAL		312	4,136.66	709.57	2,75,776

Statement-III

*State-wise loans disbursed under Credit Linked Subsidy Scheme (CLSS)
for the year 2015-16*

Sl. No.	State Name	Loan Disbursed in (₹)
1.	Andhra Pradesh	145,23,183.00
2.	Assam	7,73,629.00
3.	Chhattisgarh	151,19,750.00
4.	Delhi	226,89,070.00
5.	Gujarat	947,89,824.00
6.	Haryana	34,28,744.00
7.	Himachal Pradesh	7,39,366.00
8.	Jharkhand	6,30,000.00
9.	Karnataka	132,98,196.00
10.	Madhya Pradesh	352,27,460.00
11.	Maharashtra	3611,41,464.00
12.	Odisha	9,85,500.00
13.	Puducherry	6,12,356.00
14.	Punjab	40,96,675.00
15.	Rajasthan	230,19,144.00
16.	Tamil Nadu	664,32,592.00

Sl. No.	State Name	Loan Disbursed in (₹)
17.	Telangana	191,10,858.00
18.	Tripura	34,25,627.00
19.	Uttar Pradesh	258,75,053.00
20.	Uttarakhand	34,96,057.00
21.	West Bengal	192,35,354.00
TOTAL		7286,49,902.00

Slum redevelopment

840. SHRI DEREK O'BRIEN: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether project developers participating in slum redevelopment under the Pradhan Mantri Awas Yojana are required to provide transit housing to slum residents during the construction period;

(b) if so, whether Government has issued guidelines for this and if so, details thereof; and

(c) the number and current status of slums approved for redevelopment under this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) and (b) The Pradhan Mantri Awas Yojana (PMAY)-Housing for All (Urban) Mission Guidelines provides that the private developers executing the slum redevelopment project will also be responsible for providing transit accommodation to the eligible slum dwellers during the construction period.

(c) Number and current status of slum accepted for Central Assistance for *In-situ* Slum Redevelopment under Pradhan Mantri Awas Yojana-PMAY (Urban) is given in the Statement.